## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

: CA/59/(IB)/2018

PETITION NUMBER

: CP/564/(IB)/2018

NAME OF THE APPLICANT

: STATE BANK OF INDIA

**UNDER SECTION** 

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

K. CHANDRASEICARAN

Coursel Am SB1

m. Karuhiah Thalairi am (has) SB/

H. KARTHER STESHADRE & FOR ICECL BANCK. V. Hare Kurnar Petrham in C.p. 564/28/2017.

## ORDER

Counsel for Financial Creditor, State Bank of India, present. Counsel for ICICI Bank present. Counsel for Applicant is directed to send a communication to the proposed RP to remain present before this Court on next date of hearing. Counsel for ICICI Bank is also directed to seek instructions from his client and file the objection, if any. Put up on 09.02.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)